

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3651

ANSWERED ON:19.03.2013

LOSSES DUE TO NATURAL CALAMITIES

Gandhi Shri Feroze Varun;Jawale Shri Haribhau Madhav;Lagadapati Shri Rajagopal;Nagar Shri Surendra Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of damage to crops and property and loss/ displacement of human lives due to natural calamities including floods in the country;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether the Government has extended necessary assistance to the States which were affected by the natural calamities; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The details of damage in various sectors as reported by the States/ UTs due to cyclonic storm/ flash floods/ floods/ landslides/ cloudburst/ earthquake etc. during the last three years and current year is given at Annexure-I.

(c) & (d) Financial assistance in the wake of notified natural calamities is provided to States through the Calamity Relief Fund (CRF) now State Disaster Response Fund (SDRF), which is supplemented by the National Calamity Contingency Fund (NCCF)/ now National Disaster Response Fund (NDRF) in cases of calamities of a severe nature. Further, the expenditure from relief fund is to be incurred in accordance with the items and norms of assistance approved by the Government of India for the notified natural calamities only.

A statement showing State-wise allocation and releases of funds from Calamity Relief Fund (CRF) now designated as State Disaster Response Fund (SDRF)/ National Calamity Contingency Fund (NCCF) now designated as National Disaster Response Fund (NDRF) to the States during the last three years is given at Annexure-II.